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NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/235/2016  
NAME OF THE PETITIONER(S) : R. Ramesh  
NAME OF THE RESPONDENT(S) : Devi Polymers Private Limited & 10 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1) HARSHINI J  
for PREETI MOHAN

Counsel for Petitioners

Harshini

2) R. Venkatavaradan  
Chandramouli Prabhakar

Counsel for Respondents  
1-6 & 8-11

Chandramouli

ORDER

Ms. Harshini J. Counsel for the petitioner and R. Venkatavaradan Counsel for the Respondents R1 to R6 and R8 to R11 present. They have prayed for time for filing the valuation report. At request, time is enlarged. Put up on 24.8.2017 at 10.30 A.M.

- SD -  
(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)

- SD -  
(K. ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)